

BEFORE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION No.47 of 2022

IN THE MATTER OF:

SHRI SANJAY KUMAR PAL

ORIGINAL APPLICANT

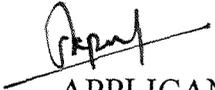
VERSUS

STATE OF U.P. AND ORS

RESPONDENTS

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APPLICANT

THROUGH

(B.K.MISHRA)  
ADVOCATE FOR THE APPLICANT

NEW DELHI  
DATED: 01 FEB. 2024

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RESPONDENTS

LIST OF WITNESSES ON BEHALF OF THE APPLICANT

1. Bisun Prasad Yadav  
son of Bhola Nath Yadav  
Village Jauharpur,  
Sant Ravi Das Nagar, UP
2. Hanuman  
son of Laudhar  
Village Jauharpur,  
Sant Ravi Das Nagar, UP
3. Mangru Yadav,  
son of Satyanarayan Yadav  
Village Jauharpur,  
Sant Ravi Das Nagar, UP
4. Kishori Lal Yadav  
s/o Shri Bhola Nath Yadav  
Village Jauharpur,  
Sant Ravi Das Nagar, UP

5. Concerned Clerk/Official from the Agriculture Department  
Uttar Pradesh

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